

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(21) T.C.P.(I.B)-1031/9/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.07.2018

NAME OF THE PARTIES: Plextech Technologies (I) Pvt. Ltd.
V/s
World Wide Ship Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of Insolvency and Bankruptcy Code,
2016.

ORDER

1. The Learned Representative of Petitioner is present.
2. Placed on record Withdrawal Memo from the Petitioner Company.
3. Since the Petitioner has pleaded for Withdrawal:→
4. → The same is allowed, Petition under section 9 disposed accordingly.

TCP1031/2017 heard to be consigned to records.

SD/-
M.K. SHRAWAT
Member (Judicial)

31.07.2018.

HHS/Gajanan